

**केन्द्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>TH</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Phone: 011-23753942; fax-237539

Date: 4<sup>th</sup> May 2023

To

Shri Venkatesh,  
Advocate for NTPC,  
SKV Law Offices,  
B-50, Defence Colony,  
New Delhi-110024

**Subject: Request for time extension in Petition No. 58/GT/2022 -reg.**

Ref: Your request letter dated: 21.4.2023;

Sir

With reference to your request letter dated 21.4.2023 on the above subject, I am directed to inform that your request for extension of time for filing of additional information has been granted and the same is extended till **2.6.2023**, after serving the same to the Respondents.

2. The Respondents shall file their reply on or before **23.6.2023** after serving copy to the Petitioner, who may file its rejoinder, if any, by **3.7.2023**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with and no extension of time shall be granted.

3. The matter shall be listed for hearing on **14.7.2023**.

Yours sincerely,

Sd/-  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to:  
All Respondents